GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:5011 ANSWERED ON:07.05.2012 NTC MILLS

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Will the Minister of TEXTILES be pleased to state:

- (a) the total value of property in operation/non-operation of National Textiles Corporation (NTC) alongwith the total number of NTC functional/nonfunctional mills in the country, State-wise;
- (b) the value of total production by NTC mills during the last three years, mill-wise;
- (c) whether the production of NTC mills are comparatively less than the existing value of the property of NTC;
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to modernise NTC mills and effective utilisation of NTC existing property alongwith the fund allocated/spend on modernisation so far;
- (f) the revenue received from the sale of existing NTC mills and funds utilised from the sale of NTC mills for modernisation of mills during the last three years; and
- (g) the details of sick mills of NTC/Public Sector Undertakings under the control of Ministry alongwith steps taken by the Government to revive the sick mills in the country, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a): The total value of property alongwith closed/Revived mills, Statewise, in NTC is at Annexure-I.
- (b): The value of total production of NTC mills during the last three years is placed at Annexure-II.
- (c) & (d): The value of production of NTC mills is at Annexure-II. The estimated value of NTC property is at Annexure-I. NTC was established to manage the affairs of existing sick Textiles undertakings which were taken over through 3 Acts of Nationalisation in 1974, 1986 and 1995. These mills were located in different parts of the country. The property value of these mills has multiplied manifold since the time of Nationalisation.
- (e): As per the BIFR approved Revival Scheme for NTC, unviable mills are closed and viable mills revived. The cost of modernisation as approved by BIFR is Rs. 1155.55 crores. The Scheme is self financing through the sale of surplus assets of NTC. Till date, an amount of Rs. 1169 crores has been spent on modernisation.
- (f): The revenue realized from sale of surplus assets of NTC in the last 3 years is Rs. 2591 crores. The funds utilized on modernization during the last three years are Rs. 61.2 crores. Expenditures have also been incurred on payment of Modified Voluntary Retirement Scheme (MVRS) compensation, clearing outstanding dues, margin money for working capital etc
- (g): The details with reference to NTC Mills is at para (a) and (e) above. The other sick PSUs under the ambit of the Ministry are British India Corporation (BIC) and the National Jute Manufacturing Corporation (NJMC). The Cabinet has accorded in-principle approval for the revival of 2 units of BIC viz Lal Imli in Uttar Pradesh and Dhariwal in Punjab. The Cabinet has approved revival of 3 jute mills of NJMC viz Khardah and Kinnison in West Bengal and RBMH in Bihar.